

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 454**  
**IB/204/ND/2021**

**IN THE MATTER OF:**

Union Bank Of India	...	Applicant
Versus		
M/s. Supertech Ltd.	...	Respondent

**Order under Section 7 of IBC, 2016.**

**Order delivered on 10.11.2023**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Nikhil Mehndiratta, Adv. in IA 3421  
For the Applicant : Mr. Kumar Mihir, Adv. in IA 3994/2023  
For the RP : Ms. Sooriya Ganguli, Ms. Kiran Sharma  
In IA No. 6106/2023  
Mr. Manish Kumar Srivastava, Advocate for GNIDA in I.A. No.  
4865/ND/2023

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**20.11.2023.**

**Sd/-**  
**COURT OFFICER**